GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO 2538 TO BE ANSWERED ON- 22/03/2023

SPECIAL SCHEMES TO PROVIDE BASIC FACILITIES IN TRIBAL AREAS

2538. SHRI K.R.N. RAJESHKUMAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government has implemented any special schemes to provide basic facilities like power, health, roads, water and education etc. in tribal areas;
- (b) if so, the details thereof, State-wise including Tamil Nadu;
- (c) whether any funds have been granted towards development of these areas during the last five years and the current year; and
- (d) if so, the details thereof, State-wise and scheme-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a) to (d): Union Government is implementing various schemes through sectoral Ministries wherein dedicated funds are earmarked as Development Action Plan for Scheduled Tribe (DAPST) also called Schedule Tribe Component (STC) for tribal welfare and development across the country. This includes support for education, health, sanitation, water supply, livelihood etc. As on date, besides Ministry of Tribal Affairs (MoTA), 41 Ministries / Departments are allocating certain percentage of their total scheme budget for tribal development under STC for various tribal development projects. Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs (MoTA) provides additive to these initiatives by way of plugging gaps. Details of funds allocated by different Central Ministries / Departments under their schemes are reflected in the Union Budget as Statement 10B which is laid onthe table of also available the House and is athttps://www.indiabudget.gov.in/doc/eb/stat10b.pdf. The details of STC funds released by various Ministries / Departments during last five years and current year are at Annexure 1.

Ministry of Tribal Affairs has revamped the earlier Scheme of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) with nomenclature 'Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)', for implementation during 2021-22 to 2025-26, which aims at integrated development of villages with significant tribal population covering about population of 4.22 crore (About 40% of the total Tribal Population). It is envisaged to cover 36,428 villages having at least 50% tribal population and 500 STs across States / UTs with notified STs. The main objective of this scheme is to achieve integrated socio-economic development of selected villages through convergence approach. It includes the following components.

- i. Preparing Village Development Plan based on the needs, potential, and aspirations;
- ii. Maximizing the coverage of individual / family benefit schemes of the Central / State Governments;
- iii. Improving the infrastructure in vital sectors like health, education, connectivity and livelihood;

The scheme envisions to mitigate gaps prominently in 8 sectors of development viz. Road connectivity (Internal and Inter village /block), Telecom connectivity (Mobile /internet), School, Anganwadi Centres, Health Sub-Centre, Drinking water facility, Drainage and solid waste management. A sum of ₹20.38 lakh per village as 'Gap-filling' has been provisioned for approved activities including administrative expenses under PMAAGY. Besides States / UTs are encouraged for convergence of resources as Central / State Scheduled Tribe Component (STC) funds and other financial resources available with them for saturation of gaps in the villages identified under PMAAGY.

During 2021-22 and 2022-23, a total of about 16554 villages have been taken up. So far, an amount of Rs. 2077.40 Crore has already been released to the States under the scheme. The State-wise details of total villages identified under PMAAGY, No. of villages taken up during 2021-22 and 2022-23 and funds released as on 20.03.2023 is at **Annexure 2**.

Annexure 1

Annexure 1 referred in reply to part (a) to (d) of Rajya Sabha Unstarred Question No. 2538 for 22.03.2023 regarding "Special schemes to provide basic facilities in tribal areas"

Statement showing details of STC funds released by various Ministries / Departments during last five years and current year

(Rs. in crores)

S. No	Ministries / Departments	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23 (as on 18.3.23)
1	Department of Agricultural Research and Education	93.16	106.71	105.91	102.81	98.46	85.82
2	Department of Agriculture, Cooperation and Farmers' Welfare	2196.31	3354.76	8434.19	9677.81	10073.2	8397.88
3	Department of Animal Husbandry & Dairying		251.49	220.87	241.34	222.82	133.67
4	Department of Commerce		25.01	24.99	15.45	15.53	21.69
5	Department of Consumer Affairs		2.58	1.00	1.71	1.92	0.97
6	Department of Empowerment of Persons with Disabilities	64.11	69.29	61.81	38.90	46.69	29
7	Department of Fisheries			45.87	62.89	109.38	43.78
8	Department of Food and Public Distribution		6.00		5421.31	12389.97	12166.87
9	Department of Health and Family Welfare	2971.41	3490.82	3851.10	4005.39	4262.70	3681.32
10	Department of Higher Education	1380.29	1264.48	1416.99	1294.21	1459.86	1777.43
11	Department of Land Resources	186.02	189.98	161.54	134.81	223.76	188.72
12	Department of Rural Development	5991.82	5377.64	5904.17	5167.14	18652.60	15432.15
13	Department of School Education and Literacy	4871.18	4900.56	5627.30	4099.62	4199.99	4464.75
14	Department of Science and Technology	45.90	99.03	108.53	87.76	93.63	48.81
15	Department of Telecommunications	0.72	504.47	83.28	290.20	411.73	153.93
16	Department of Water Resources, River Development and Ganga Rejuvenation	50.20	108.91	227.76	186.18	354.52	166.94
17	Department of Drinking Water and Sanitation	2399.73	1852.04	1833.89	1623.40	4310.62	4001.48
18	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	25.57	4.00	26.00	31.70	34.71	26.05
19	Ministry of Coal	36.40	30.53	98.75	83.66	72.59	36.98
20	Ministry of Culture	27.56	24.45	21.92	11.43	32.66	28.85

21	Ministry of Development of North Eastern Region	812.71	567.13	741.20	563.60	715.09	196.31
22	Ministry of Electronics and Information Technology	95.53	225.76	211.51	204.00	347.52	131.96
23	Ministry of Environment, Forests and Climate Change	5.50	78.41	93.23	96.59	123.54	96.44
24	Ministry of Food Processing Industries		5.75	0.35	27.70	28.61	15.53
25	Ministry of Housing and Urban Affairs	262.22	288.36	325.06	369.08	565.99	742.83
26	Ministry of Labour and Employment	497.07	748.62	845.45	1101.60	1960.57	1056.5
27	Ministry of Micro, Small and Medium Enterprises	508.97	826.92	773.54	553.87	1468.58	1729.35
28	Ministry of Mines	10.99	10.59	23.80	23.13	17.48	20.11
29	Ministry of New and Renewable Energy	71.05	188.18	279.92	200.98	235.91	271.83
30	Ministry of Panchayati Raj	57.40	62.82	61.16	56.48	125.08	71.61
31	Ministry of Petroleum and Natural Gas			1619.80	1134.14	92.23	67.37
32	Ministry of Power		496.02	706.11	391.99		388.26
33	Ministry of Road Transport and Highways	523.50	2355.56	2393.57	3404.57	4501.10	5976.35
34	Ministry of Skill Development and Entrepreneurship	150.96	219.11	172.41	187.84	146.16	55.76
35	Ministry of Textiles	61.81	74.26	158.05	115.53	157.61	150.18
36	Ministry of Tourism			55.00	49.00		13.42
37	Ministry of Tribal Affairs	5285.67	5954.78	7170.72	5461.67	6125.51	6801.66
38	Ministry of Women and Child Development	1513.49	1466.55	1787.30	1429.80	1967.27	1766.66
39	Ministry of Youth Affairs and Sports	132.51	121.20	182.35	116.32	102.16	94.35
40	Department of Fertilizers					6782.83	10403.89
41	Department of Pharmaceuticals				18.49		21.35
42	Ministry of Cooperation						4.3
	Total	30329.76	35352.77	45856.40	48084.10	82530.58	80963.11*

Note:*Provisional figures

Annexure 2 referred in reply to part (a) to (d) of Rajya Sabha Unstarred Question No. 2538 for 22.03.2023 regarding "Special schemes to provide basic facilities in tribal areas"

State-wise details of total villages identified under PMAAGY, No. of villages taken up during 2021-22 and 2022-23 and funds released

(Rs. in lakh)

	(Rs. in lakn)						
S. No.	Name of State	No. of Villages	2021	1-22	2022-23 (as on 20.03.2023)		
		Total No.	Villages	Total	Villages	Funds	
		of Villages	Approved	Released	Approved	Released	
1	Andhra Pradesh	517	109	0.00	94	0.00	
2	Arunachal Pradesh	141	72	733.68	26	0.00	
3	Assam	1700	858	8743.02	309	10317.37	
4	Bihar	184	76	774.44	34	0.00	
5	Chhattisgarh	4029	1530	15595.8	733	23021.82	
6	DNDD	55	12	0.00	10	173.23	
7	Goa	21	4	0.00	4	0.00	
8	Gujarat	3764	1562	15916.78	684	19401.76	
9	Himachal Pradesh	90	37	377.03	16	0.00	
10	J & K	302	64	0.00	55	932.39	
11	Ladakh	132	28	0.00	24	407.60	
12	Jharkhand	3891	819	6531.79	707	6915.28	
13	Karnataka	507	210	2139.9	92	937.48	
14	Kerala	6	1	0.00	1	0.00	
15	Madhya Pradesh	7307	1538	12268.76	1329	27694.54	
16	Maharashtra	3605	759	0.00	655	13485.495	
17	Manipur	254	53	427.98	46	295.47	
18	Meghalaya	836	176	0.00	152	3342.30	
19	Mizoram	344	72	580.83	63	641.97	
20	Nagaland	530	112	886.53	96	681.60	
21	Odisha	1653	348	2771.68	301	1001.24	
22	Rajasthan	4302	906	7224.71	782	15269.66	
23	Sikkim	62	13	0.00	11	0.00	
24	Tamil Nadu	167	35	285.32	30	76.12	
25	Telangana	533	222	2262.18	97	593.06	
26	Tripura	375	79	631.78	68	904.48	
27	Uttarakhand	64	13	0.00	12	0.00	
28	Uttar Pradesh	183	39	0.00	33	0.00	
29	West Bengal	874	184	0.00	159	3495.20	
	Total	36428	9931	78152.21	6623	129588.065	
